

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10539/2013

PRAVEEN YADAV & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS
(with office report)

Respondent(s)

Date : 17/11/2014 This petition was called on for hearing today.

For Petitioner(s) Mr. Hemant Mudgil,Adv.
 Mr. Daya Krishan Sharma,Adv.

For Respondent(s) Mr. Arshad Hussain,Adv.

 Mr. Sudeep Kumar,Adv.
 Mr. Abhishth Kumar,Adv.
 Mr. Sudarshan Rajan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The respondents shall file the counter affidavit within a period of four weeks whereafter no further extension shall be given.

List again on 30.1.2015.

(M K HANJURA)
Registrar